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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 441/2024, CM APPL. 47013/2024 (14 Days Delay)  
CM APPL. 47014/2024 (224 Days Delay in Refiling)

PR. COMMISSIONER OF INCOME TAX-1 .....Appellant

Through: Mr. Sanjay Kumar, SSC along  
with Ms. Easha, Adv.

versus

M/S CANDOR GURGAON TWO DEVELOPERS AND  
PROJECTS PVT. LTD. ....Respondent

Through: Mr. Rishabh Malhotra, Adv for  
R-1.  
Mr. Sanjay Kumar, SC with  
Ms. Easha, Adv. for IT Deptt.

54

+ ITA 442/2024, CM APPL. 47097/2024 (14 Days Delay)  
CM APPL. 47098/2024 (224 Days Delay in Refiling)

PR. COMMISSIONER OF INCOME TAX-1 .....Appellant

Through: Mr. Sanjay Kumar, SSC along  
with Ms. Easha, Adv.

versus

M/S CANDOR GURGAON TWO DEVELOPERS AND  
PROJECTS PVT. LTD. ....Respondent

Through: Mr. Rishabh Malhotra, Adv for  
R-1.  
Mr. Sanjay Kumar, SC with  
Ms. Easha, Adv. for IT Deptt.

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+ ITA 443/2024, CM APPL. 47104/2024 (14 Days Delay)  
CM APPL. 47105/2024 (224 Days Delay in Refiling)

PR. COMMISSIONER OF INCOME TAX-1 .....Appellant

Through: Mr. Sanjay Kumar, SSC along  
with Ms. Easha, Adv.



versus

M/S CANDOR KOLKATA ONE HI TECH STRUCTURE  
PVT. LTD. ....Respondent

Through: Mr. Rishabh Malhotra, Adv for  
R-1.  
Mr. Sanjay Kumar, SC with  
Ms. Easha, Adv. for IT Deptt.

**CORAM:**  
**HON'BLE MR. JUSTICE YASHWANT VARMA**  
**HON'BLE MR. JUSTICE RAVINDER DUDEJA**

% **ORDER**  
**16.08.2024**

The Hon'ble Division Bench has not assembled today.  
List on 24.09.2024.

**BY ORDER**

**(COURT MASTER)**

**AUGUST 16, 2024/RW**